

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/134(CHE)/2023  
**NAME OF THE PETITIONER(S)** : Coimbatore Raghavendran Arvind  
**NAME OF THE RESPONDENTS** : CR Narayana Rao (Consultants) Pvt Ltd  
**UNDER SECTION** : Sec 241 of CA, 2013

---

**ORDER**

Present: Ld. Counsel Shri. Raghav Menon for the Petitioner.

Ld. Counsel Shri. Sriram Venkatavaradhan for the Respondents  
No. 2 and 3.

Ld. Sr Counsel Shri. E Om Prakash for the Respondents No. 4  
and 7.

Ld. Counsel for the parties submit that settlement did not happen.

Ld. Counsel for the Respondent submits that there is a delay in filing the  
Counter and the delay may be condoned.

**Registry is directed to place the Reply with the delay condonation  
application.**

Pleadings be completed before the dated fixed.

List the petition for hearing on **26.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)